

also augment supplies through imports to the extent feasible. The situation is being closely monitored by the oil industry with a view to ensuring regular LPG supplies to the consumers.

(c) and (d) Under normal circumstances LPG distributors are under instructions to deliver LPG refills within 24 hours of booking.

(e) Does not arise in view of (c) and (d) above.

Ongoing projects of Damodar Valley Corporation

*1039. SHRI SARFARAZ AHMAD : Will the Minister of ENERGY be pleased to state :

(a) the names of the projects out of various on going projects of Damodar Valley Corporation which have been delayed or are being delayed due to suspension of work by the contractors;

(b) the total loss likely to be suffered by the Corporation due to this delay; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) Out of four power generation projects under execution by the Damodar Valley Corporation the work on two units of the Bokaro 'B' Stage-II Project has been delayed due to the suspension of work by M/s. ACC Babcock Ltd.

(b) and (c). The loss likely to be suffered by the Corporation can be assessed when the units have been completed. Measures are being taken to revive M/s ABL.

[English]

Registration of Producers and Directors with Doordarshan for T.V. serials

*1040. SHRI K. MOHANDAS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of members of the Selection Board for scrutinising the applications of producers and directors to be registered with Doordarshan for producing serials and other programmes;

(b) whether there is any member from the Southern region on this Selection Board; and

(c) the number of producers and directors from the South who have applied for registration with Doordarshan ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : The information is given below ad seriatim :

(a) The members of the Selection Board are :

Non-official members

1. Shri B.K. Karanjia, Editor, "Screen".
2. Shri Hrishikesh Mukherjee, Eminent Film Director.
3. Shri Dilip Sircar, Ex-President, Eastern India Motion Pictures Association.
4. Shri L.V. Prasad, President, Motion Pictures Association of South India (Shri Prasad later opted out on the ground of ill health).
5. Shri M. Shamim, Special Correspondent, Times of India.

6. Smt. Mira Mozoomdar, former Deputy Director General, Doordarshan.

Official members

1. Shri B.K. Zutshi, Joint Secretary, Ministry of Information and Broadcasting...Chairman
2. Shri Shiv Sharma, Additional Director General, Doordarshan.
3. Smt. Urmila Gupta, Executive Director, Directorate of Film Festival.
4. Shri V.B. Chandra, Chief Producer, Films Division.

(b) Shri L.V. Prasad, President, Motion Pictures Association of South India was included as member of the Board; but he opted out later on the ground of ill health.

(c) The total number of applications received was 5120. A region-wise record is not maintained by Doordarshan.

Industrial growth of Orissa

*1041. SHRI NITYANANDA MISRA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the industrial growth rate of Orissa compares favourably with the all India level;

(b) if not, what are the deficiencies;

(c) whether State Government of Orissa has sought assistance from Union Government to get over the sagging in industrial growth in the State; and

(d) if so, the reaction of Union Government in this regard ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) and (b). Central Statistical Organisation does not

compile Statewise Index of Industrial Production. However on all-India basis, the rate of Industrial growth was 8.7 per cent during April-January 1987-88 as against 7.8 per cent in the corresponding period of the previous year.

(c) and (d). From time to time State Governments do take up issues relating to industrial promotion with Central Government which are given utmost attention by the Central Government. In order to promote industrialisation in Orissa, 8 out of 13 districts have been declared as industrially backward and given various incentives. During the three years 1985-87, 74 letters of intent have been issued to the State. Further, 102 units have been registered under the Scheme for delicensed industries initiated in 1985.

Faulty estimates for power projects

10290. SHRI SHARAD DIGHE : Will the Minister of ENERGY be pleased to state :

(a) whether it has been brought to the notice of Government that the final project costs of State Electricity Boards (SEBs) are invariably in excess of the estimates originally approved by the Planning Commission and the Central Electricity Authority (CEA) by a margin of 108 per cent to 300 per cent; and

(b) if so, the reasons for these excesses and the steps taken to remedy the faulty estimates ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSMILA ROHTAGI) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Import of AH Salt

10291. SHRI C.K. KUPPUSWAMY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have evaluated the effect of allowing import of AH Salt on